

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1680
ANSWERED ON:08.03.2010
TIME SCHEDULE FOR PAYMENTS UNDER MGNREGS
Patel Shri Devji

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the time schedule fixed for making payment to the workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) at work place;
- (b) the average time being taken in making payment there under in each State of the country at present; and
- (c) the details of the action envisaged under the scheme against non-payment of wages in time?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a): Section 3(3) of MGNREGA provides that the disbursement of wages shall be made on weekly basis or in any case not later than a fortnight after the date on which such work was done.
- (b): State Governments are required to make wage payment to the beneficiaries in accordance with the provisions of the Act.
- (c): Para 30 of Schedule-II of MGNREGA provides that in case the payment of wages is not made within the period specified under the Scheme, the labourers shall be entitled to receive payment of compensation as per the provisions of the Payment of Wages Act, 1936.